

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

32/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Colorwox Auto Pvt. Ltd.

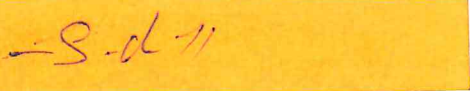
SECTION OF THE COMPANIES ACT: 252

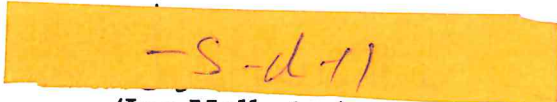
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Rakesh Agarwal, CA
Mr. Sandeep Kumar, CS

ORDER

Notice to the Respondent returnable on 6th March, 2018. Mr. Manish Raj appearing on behalf of the ROC accepts notice. Reply be filed before the next date of hearing.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)